

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/227/2016
NAME OF THE PETITIONER(S) : Kamlesh Kalidas Shah
NAME OF THE RESPONDENT(S) : M/s Apollo Tyres Limited & 37 others
UNDER SECTION : 111A of CA 1956 / 59 of CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	PRAMOAD KUMAR SHARMA PCS	Manager Secretarial.	
2.	C. Ramasubramanian PCS	Petitioner Mr. Kamlesh Kalidas Shah	

ORDER

C Ramasubramanian, PCS, representing petitioner alongwith the Applicant, present. Shri Pramoad Kumar Sharma, PCS, representing respondents present and stated that the company has constituted a committee for taking up the issues with regard to the nature of the indemnity bond from petitioner. He sought some time with a prayer that he needs the previous orders of the Tribunal from the applicant to be put up before the committee for discussions. PCS for the applicant agreed to give copy of the orders to the other side. PCS for respondents submitted that he is intending to place the required information by way of a memo before the Tribunal by the next date of hearing by furnishing a copy of the same to the other side. PCS for applicant is directed to give a reply to the same for passing appropriate order. PCS for respondents stated that the committee is likely to take up this matter for discussion in the last week of March 2017 and sought time for hearing this matter. Time extended at request. Put up on **04.04.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)